

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/55 /2012

Date : 10.06.2012

I

Consequent upon promotion of 16 Officers from the Civil Judge Cadre to Senior Civil Judge Cadre vide Govt. Order No. F.19(1)Nyay/2010 dated 08.06.2012 and on account of administrative exigencies, the following transfers/ postings of Judicial Officers are made with immediate effect :-

S. NO	NAME OF OFFICER SARVA SHRI/MS.	FORM	TO	VICE
1.	HITESH SINGH SISODIA	ACJ(SD)-CUM-ACJM, SIKAR	CJ(SD)-CUM-ACJM, DEEDWANA	ANWAR AHMED CHOUHAN
2.	GABRUDDIN	CJ(SD)-CUM-ACJM, BALOTRA	ACJ(SD)-CUM-ACMM NO.13, JAIPUR METROPOLITAN -	RAJESH GUPTA
3.	KAILASH CHANDRA MISHRA	ACJ(SD)-CUM-ACJM NO.2, SRIMADHOPUR (SIKAR)	CJ(SD)-Cum-ACMM No.1, JODHPUR METROPOLITAN	REKHA SHARMA
4.	REKHA SHARMA	CJ(SD)-Cum-ACMM No.1, JODHPUR METROPOLITAN	ACJM(RENT TRIBUNAL), JODHPUR METROPOLITAN	VACANT
5.	VINOD KUMAR GIRI	ACJ(SD)-CUM-ACJM NO.1, BHARATPUR	ACJ(SD)-CUM-ACJM, SIKAR	HITESH SINGH SISODIA
6.	KHAGENDRA KUMAR SHARMA	CJ(SD)-CUM-ACJM, VALLABHNAGAR (UDAIPUR)	SPL. ADDL. CHIEF JUDICIAL MAGISTRATE, (P.C.P.N.D.T. ACT CASES), AJMER	VACANT
7.	DEEPAK KUMAR	ACJ(SD)-CUM-ACJM, HANUMANGARH	CJ(SD)-ACJM, WEIR (BHARATPUR)	RAJESH JAIN
8.	SMT. ANUPAMA RAJEEV BIJLANI	ACJ(SD)-CUM-ACJM, PRATAPGARH	CJ(SD)-CUM-ACJM, BALOTRA	GABRUDDIN
9.	SHIVANI JOHARI BHATNAGAR	ACJ(SD)-CUM-ACJM NO.1, CHITTORGARH	ACJ(SD)-Cum-ACJM NO.1, KOTA	ROOP CHAND SUTHAR
10.	ROOP CHAND SUTHAR	ACJ(SD)-Cum-ACJM NO.1, KOTA	ACJ(SD)-Cum-ACMM NO.11, JAIPUR METROPOLITAN	PAWAN KUMAR
11.	BRIJESH PANWAR	CJ(SD)-CUM-ACJM, KUSHALGARH (BANSWARA)	CJ(SD)-CUM-ACJM, ANOOPGARH (GANGANAAR)	MADAN GOPAL ARYA
12.	SANJAY KUMAR BHATNAGAR	ACJ(SD)-CUM-ACJM NO.2, CHITTORGARH	ACJ(SD)-Cum-ACJM NO.2, KOTA	SEEM JUNEJA
13.	SEEM JUNEJA (ON REQUEST)	ACJ(SD)-Cum-ACJM NO.2, KOTA	CJ(SD)-Cum-ACJM NO.1, SRIMADHOPUR (SIKAR)	JAGDISH PRASAD SHARMA-VI
14.	PAWAN KUMAR	ACJ(SD)-Cum-ACMM NO.11, JAIPUR METROPOLITAN	ACJ(SD)-Cum-ACJM NO.2, SRIMADHOPUR (SIKAR)	KAILASH CHANDRA MISHRA

(Signature)
10.6.12

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S. NO	NAME OF OFFICER SARVA SHRI/MS.	FORM	TO	VICE
15.	ANWAR AHMED CHOUHAN	CJ(SD)-CUM-ACJM, DEEDWANA (MERTA)	ACJ(SD)-CUM-ACJM, PRATAPGARH	ANUPAMA RAJEEV BIJLANI
16.	VIKASH KUMAR KHANDELWAL	ACJ(SD)-CUM-ACJM NO.3, BHARATPUR	ACJ(SD)-CUM-ACJM NO.2, CHITTORGARH	SANJAY KUMAR BHATNAGAR
17.	MADAN GOPAL ARYA	CJ(SD)-CUM-ACJM, ANOOPGARH (GANGANAGAR)	ACJ(SD)-CUM-ACJM NO.1, BHARATPUR	VINOD KUMAR GIRI
18.	SANJAY KUMAR TRIPATHI	CJ(SD)-CUM-ACJM, DEEG (BHARATPUR)	ACJM (COMMUNAL RIOTS CASES), PALI	MADHU SUDAN MISHRA
19.	OM PRAKASH	CJ(SD)-CUM-ACJM, KAPASAN (CHITTORGARH)	CJ(SD)-Cum-ACJM, POKARAN (JAISALMER)	RAMESH KUMAR JOSHI
20.	SHAHAZ PARVEEN	ACJ(SD)-CUM-ACJM NO.3, UDAIPUR	SPL. ADDL. CHIEF JUDICIAL MAGISTRATE, (P.C.P.N.D.T. ACT CASES), JAIPUR METROPOLITAN	VACANT
21.	SANTOSH KUMAR MITTAL	CJ(SD)-CUM-ACJM NO.1, BEHROR (ALWAR)	CJ(SD)-CUM-ACJM, MANDALGARH (BHILWARA)	SUKESH KUMAR JAIN
22.	SUKESH KUMAR JAIN	CJ(SD)-CUM-ACJM, MANDALGARH (BHILWARA)	CJ(SD)-CUM-ACJM, DEEG (BHARATPUR)	SANJAY KUMAR TRIPATHI
23.	MS. MEENA AGARWAL	CJ(SD)-CUM-ACJM, KOTPUTLI (JAIPUR DISTT.)	CJ(SD)-CUM-ACJM, KAPASAN (CHITTORGARH)	OM PRAKASH
24.	BHANWAR BHADALA	CJ(SD)-CUM-ACJM NO.1, KEKRI (AJMER)	ACJ(SD)-CUM-ACJM NO.1, CHITTORGARH	SHIVANI JOHARI BHATNAGAR
25.	MADHU SUDAN MISHRA	ACJM (COMMUNAL RIOTS CASES), PALI	ACJM (SPE CASES), JAIPUR DISTRICT	MAHENDRA KUMAR SINGHAL
26.	RAKESH KUMAR SHARMA	ACJ(SD)-CUM-ACJM NO.2, JAIPUR DISTRICT	ACJ(SD)-CUM-ACJM, HANUMANGARH	DEEPAK KUMAR
27.	JAGDISH PRASAD SHARMA-VI	CJ(SD)-CUM-ACJM NO.1, SRIMADHOPUR (SIKAR)	CJ(SD)-CUM-ACJM, ARNOD HQ. AT PRATAPGARH	VACANT
28.	RAJESH GUPTA	ACJ(SD)-CUM-ACMM NO.13, JAIPUR METROPOLITAN	CJ(SD)-CUM-ACJM, VALLABHNAGAR (UDAIPUR)	KHAGENDRA KUMAR SHARMA
29.	MAHENDRA KUMAR SINGHAL	ACJM (SPE CASES), JAIPUR DISTRICT	CJ(SD)-CUM-ACJM, KUSHALGARH (BANSWARA)	BRIJESH PANWAR
30.	ONKAR SINGH SHARMA	APO HQ. AT DESURI (PALI)	CJ(SD)-CUM-ACJM, MAKRANA (MERTA)	MANISH AGARWAL
31.	AJEEJ KHAN	CJ(JD)-JM (NORTH), AJMER	ACJM (RENT TRIBUNAL), AJMER	VACANT
32.	AJAY GODARA	CJ(JD)-JM, MUNDARWAR (ALWAR)	CJ(SD)-ACJM, LALSOT (DAUSA)	ANIL KAUSHIK

(Signature)
10.6.12

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S. NO	NAME OF OFFICER SARVA SHRI/MS.	FORM	TO	VICE
33.	MUKESH ARYA	CJ(JD)-JM, CHDMAHALLA (JHALAWAR)	ACJ(SD)-CUM-ACJM NO.3, UDAIPUR	SHAMNAZ PARVEEN
34.	MS. MEGHNA JAIN	CJ(JD)-JM, GANGAPURCITY (SAWAIMADHPUR)	SPL. ADDL. CHIEF JUDICIAL MAGISTRATE, (P.C.P.N.D.T. ACT CASES), UDAIPUR	VACANT
35.	MS. SHWETA GUPTA	CJ(JD)-JM, LAKHERI (BUNDI)	SPL. ADDL. CHIEF JUDICIAL MAGISTRATE, (P.C.P.N.D.T. ACT CASES), KOTA	VACANT
36.	RAM PAL JAT	APO HQ. AT LADNU (MERTA)	SPL. ADDL. CHIEF JUDICIAL MAGISTRATE, (P.C.P.N.D.T. ACT CASES), BIKANER	VACANT
37.	PRITI NAYAK	CJ(JD)-JM, BHARATPUR	ACJM(RENT TRIBUNAL), KOTA	VACANT
38.	SATISH CHANDRA GODARA	CJ(JD)-JM, CHITTORGARH	CJ(SD)-Cum-ACJM, MALPURA (TONK)	MAHENDRA KUMAR DAVE
39.	PREMLATA SAINI	CJ(JD)-JM, VIRATNAGAR (JAIPUR DISTT.)	CJ(SD)-Cum-ACJM No.1, KEKRI (AJMER)	BHANWAR BHADALA
40.	SURENDRA SINGH SANDU	ACJ(JD)-MM NO.26, JAIPUR METROPOLITAN	ACJ(SD)-CUM-ACJM NO.1, JAIPUR DISTRICT	VACANT
41.	KISHAN LAL CHOUDHARY	ACJ(JD)-JM NO.2, ALWAR	SPL. ADDL. CHIEF JUDICIAL MAGISTRATE, (P.C.P.N.D.T. ACT CASES), JODHPUR	VACANT
42.	VIRENDRA KUMAR JASUJA (ON REQUEST)	CJ(SD)-CUM-ACJM, MANDAL (BHILWARA)	ACMM(RAILWAY) JAIPUR METROPOLITAN	RAJESH CHANDRA GUPTA
43.	RAMESH KUMAR JOSHI (ON REQUEST)	CJ(SD)-CUM-ACJM, POKRAN (JAISALMER)	CJ(SD)-CUM-ACJM NO.1, BEHROR (ALWAR)	SANTOSH KUMAR MITTAL
44.	ANIL KAUSHIK (ON REQUEST)	CJ(SD)-CUM-ACJM, LALSOT (DAUSA)	ACMM(COMMUNAL RIOTS CASES), JAIPUR METROPOLITAN	VACANT

II

On account of administrative exigencies, the following transfers/ Posting of the Judicial Officers in the Civil Judge Cadre, are made with immediate effect as under:-

S. NO	NAME OF OFFICER SARVA SHRI / MS. :	FROM	TO	VICE SARVA SHRI / MS. :
1.	DR. MANOJ KUMAR SONI	ACJ(JD)-MM NO.27, JAIPUR METROPOLITAN	CJ(JD)-JM, BEAWAR (AJMER)	DR. SHAKTI SINGH SHEKHAWAT
2.	DR. SHAKTI SINGH SHEKHAWAT	CJ(JD)-JM, BEAWAR (AJMER)	CJ(JD)-JM (WEST), AJMER	VACANT
3.	PURSHOTTAM LAL SAINI	CJ(JD)-MM NO.4, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.27, JAIPUR METROPOLITAN	DR. MANOJ KUMAR SONI

(Signature)
10-6-14

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S. NO	NAME OF OFFICER SARVA SHRI / MS. :	FROM	TO	VICE SARVA SHRI / MS. :
4.	SHAKTI SINGH	ACJ(JD)-MM(WEST), JAIPUR METROPOLITAN	CJ(JD)-JM, DIGOD (KOTA)	VACANT
5.	PRIYANKA PILANIYA	CJ(JD)-JM, BIKANER	CJ(JD)-JM, VIRATNAGAR (Jaipur District)	PREMLATA SAINI
6.	SUMRATH LAL MEENA	CJ(JD)-JM, MANGROL (BARAN)	ACJ(JD)-JM NO.2 (NORTH), KOTA	VACANT

III

On being relieved by the successors, **SHRI MAHENDRA KUMAR DAVE, ACJM, MALPURA (TONK), SHRI RAJESH CHANDRA GUPTA, ACMM(RLY.), JAIPUR METROPOLITAN AND SHRI MANISH AGARWAL, ACJM, MAKRANA (MERTA)**, shall remain under awaiting posting orders at their respective present places, till further orders.

IV

The services of **SHRI RAJESH JAIN**, an officer in the cadre of Senior Civil Judge, presently posted as Civil Judge (Sr.Div.)-Cum-Additional Chief Judicial Magistrate, Weir (Bharatpur) are placed at the disposal of the Hon'ble Chief Justice for his posting on some other post.

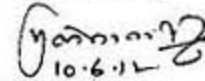
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SHRI RAJESH JAIN, whose services have been placed at the disposal of the Hon'ble Chief Justice is hereby appointed as Dy. Director (Administration), Rajasthan State Judicial Academy, Jodhpur with immediate effect.

Note:

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The Officers transferred on their own request shall not be entitled to claim transfer allowance and joining time.

BY ORDER,


10.6.12

REGISTRAR GENERAL